

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION No. 1066

TO BE ANSWERED ON 8th FEBRUARY, 2017

LAND USE CHANGE POLICY

No. 1066 DR. RATNA DE (NAG):
SHRI HARI OM PANDAY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a): whether the Government proposes to amend the Land Use Change Policy in Delhi;

(b): if so, the details thereof; and

(c): the manner in which the initiative is likely to help in the systematic urbanisation of National Capital Region (NCR)?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a) to (c): No, there is no proposal under consideration to amend the existing Land Use Change policy. As per provision of Delhi Development (DD) Act, 1957, modification in land use in Master Plan and Zonal Development Plan is processed under Section 11A of DD Act, 1957. The process involves consultation with public, Govt. Deptts., etc. at various stages.

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